

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 73(ND) 14

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: Mr. Ashok Kalra and Ors. Vs. Kalra Pulp &
Board Mills Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Ms. Mohit Oommen, Advocate

For the Respondent (s) No.2: Mr. Abhay K. Das, Advocate

ORDER

Learned Counsel for the Respondent submits that he would be filing his reply to the amended petition during the course of the day.

List the matter along with the connected matter, CP NO. 111/14, on 6th November, 2017.

**(S. K. Mohapatra)
Member (T)**

**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)